

ITEM NO.1732

COURT NO.15

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).2370/2016

MAHENDRA PRASAD

Petitioner(s)

VERSUS

JAG PATTI DEVI

Respondent(s)

Date : 11-12-2024 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA
[IN CHAMBER]

For Petitioner(s)

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Notice for making alternative arrangement was issued to the petitioner by registered post on 09.10.2024. But as per the tracking report of postal authorities, notice is undelivered with postal remarks "not delivered addressee moved".

In view of the above, it is difficult to serve the petitioner therefore, the special leave petition is dismissed for want of prosecution.

Signature Noted
Digital
ARJUN BISHT
Date: 2024.12.12
17:13:58 IST
Reason: 
(ARJUN BISHT)
COURT MASTER (SH)

(MAMTA RANI)
COURT MASTER (NSH)